

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 40

IA No. 111/2023, 1669/106/2022
in
CP(IB) No. 32/Chd/Pb/2022
(Admitted)

Under Section 94 IBC 2016

In the matter of:-

Neha Bedi

...Petitioner

Present: Mr. D.P. Garg, Advocate for the Bank.
Ms. Divya Sharma, Advocate for the petitioner.
Ms. Salina Chalana, Advocate for the respondent.

IA No. 111/2023 & 1669/106/2022

List the matter for consideration on 30.10.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 16, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)